to (c). The information is being collected and will be laid on the Table of the House as soon as it is available.

Crimes in Delhi

2053. Shri D. C. Sharma: Sardar Iqbal Singh:

Will the Minister of Home Affairs be pleased to state the number of crimes committed in Delhi State during July to November, 1957 (month-wise) under the heads:-

- (i) murder;
- (ii) dacoity;
- (iii) abduction;
- (iv) kidnapping; and
- (v) criminal assault?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

			July	Aug.	Sept.	Oct.	Nov.
(i) Murder			6	13	4	4	4
(ii) Dacoity .			••		• •	• •	
(#i) Abduction		•	• •	2	2	4	3
(iv) Kidnappırg			12	14	19	15	11
(v) Crimital Assa	ult		10	14	16	12	14

Pakistani Smugglers

2654. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state how many times fire was opened and exchanged between Pakistani smugglers and Indian border police or military personnel during June to November, 1957 (month-wise)?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

June	Nal
July	2
August	Nil
September	3
October	Nil
November	Nil.

Prohibition

2655. Shri D. C. Sharms: Will the Minister of Home Affairs be pleased to lay a statement on the Table showing the number of prosecutions for infringement of prohibition from the 1st August to the 30th November, 1957 in Delhi under the following charges:

- (i) infringement of time limit by dealers and hotellers;
 - (ii) drinking on dry days;

- (iii) illicit distillation; and
- (iv) other charges?

The Minister of State in the Ministry of Home Affairs (Shri Datar): A statement is laid on the Table of the Lok Sabha. [See Appendix IX, annexure No. 130]

Grants to Universities for Scientific Research

2056. Shri D. C. Sharma: Will the Minister of Education and Scientific Research be pleased to state:

- (a) the amounts of grants given to each of the Universities of Punjah, Agra, Calcutta and Bihar during 1958-57 for pursuing Scientific Research; and
- (b) whether the Universities utilised the grants?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 131].